

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 13
(IB)-161(PB)/2024

IN THE MATTER OF:

Bank Of Maharashtra

... Applicant/Petitioner

Vs

Sh. Amit Goyal

... Respondent

Order under Section 95(1) of Insolvency & Bankruptcy Code, 2016

Order delivered on 02.07.2024

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Re-notified to 03.07.2024.

-sd-
(Kamal Sultanpuri)
Joint Registrar